

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. 13 of 1997

(CO 5389 W/85)

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.

HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

MAHESWARI PROSAD SINHA

vs.

UNION OF INDIA & ORS. (SE R1y)

For applicant : none.

For respondents : none.

Ordered on : 24.11.97.

O R D E R

B.C. Sarma, AM.

When the matter was called for hearing at 1-25 p.m. none appeared for the applicant. The applicant himself was also not present. We find that a notice was issued on 30.7.1997 on both the parties in this case intimating the date of hearing of the matter, still none appeared for the applicant consecutively /earlier /on two dates/even after issue of notice.

2. Accordingly, the matter is dismissed for default without passing any order as to costs. None appears for the respondents.

MEMBER (J)

MEMBER (A)